

के दौरान केन्द्रीय सचिवालय और संमद सदस्यों के फ्लेटों से एक स्कूटर और दो मोटर साइकिलें चुरायी गयी ।

(ग) इक स्कूटर बरामद कर लिया गया ।

#### Grants to U.P. for Primary and Secondary Education

**2214. Shri Vishwa Nath Pandey:** Will the Minister of Education be pleased to state;

(a) the amount of grants and loans advanced to the Uttar Pradesh Government for Primary and Secondary education during 1964-65; and

(b) the amount proposed to be allotted for the purpose to the State during 1965-66?

**The Deputy Minister in the Ministry of Education (Shrimati Soundaram Ramachandran):** (a) and (b). A grant of Rs. 29,06,576 was advanced during 1964-65 and an amount of Rs. 75,82,500 has been allotted for 1965-66. No loan has been given or is proposed to be given.

#### Pay Scales of Government Employees in Pondicherry

**2215. Shri Ku. Sivapraghassan:** Will the Minister of Home Affairs be pleased to state;

(a) whether it is a fact that for the last fourteen years, the scales of pay of the pre-merger Government Employees of the Union Territory of Pondicherry have not been revised in spite of their repeated requests; and

(b) whether Government have under consideration any proposal for the grant of enhanced compensatory allowance in view of the increased cost of living?

**The Minister of State in the Ministry of Home Affairs (Shri Hathl):**

(a) The permanent pre-merger employees had scales of pay generally higher than the Indian scales of pay for equivalent posts. These scales

were protected by the Treaty of Cession. So the question of an upward revision of their scales of pay does not arise. The temporary pre-merger employees were given the option to remain either on pre-merger French scales of pay or adopt Madras scales of pay and allowances which are subject to revision from time to time.

(b) The permanent ex-French employees on pre-merger scales of pay were granted compensatory allowance on *ad-hoc* basis in 1960. The rates of compensatory allowance were raised recently in 1965.

#### Oil Refinery in Mysore

**2216. Shri H. C. Linga Reddy:** Will the Minister of Petroleum and Chemicals be pleased to state;

(a) whether any proposal has been received from the State Government of Mysore for setting up an Oil Refinery in Mysore State;

(b) if so, when;

(c) the action taken in the matter; and

(d) whether Government propose to set up at least one Oil Refinery in each State?

**The Minister of Petroleum and Chemicals (Shri Humayun Kabir):** (a) to (c). The Chief Minister, Mysore made a request to this effect in January, 1963, but on the basis of demand in that area, it has not been possible to provide for a refinery in Mysore during the Fourth Plan.

(d) Attention is invited to my statement on oil policy, dated 16th August, 1965.

#### Tihar Central Jail, Delhi

**2217. Shri Bagri:** Will the Minister of Home Affairs be pleased to state;

(a) whether it is a fact that a woman died in June, 1965 in Tihar Central Jail, Delhi due to the non-availability of medical aid;

(b) whether any inquiry has been ordered into the incident;

(c) if so, the result thereof; and

(d) the action taken against the persons concerned?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): (a) to (d). One Shrimati Savitri Devi, a mental patient in the Tihar Central Jail, died suddenly on the evening of the 15th June, 1965. An enquiry in the incident is being made by a senior officer of the Delhi Administration.

**Travancore Devaswom Board Employees**

2218. { Shri Warior:  
Shri Prabhat Kar:

Will the Minister of Home Affairs be pleased to state:

(a) whether the Travancore Devaswom Board employees had demanded revision of their salaries and dearness allowance; and

(b) if so, the steps taken to meet their demands?

The Minister of State in the Ministry of Home Affairs (Shri Hathl):

(a) Yes, Sir.

(b) The Travancore Devaswom Board, which is an autonomous body, has appointed a Committee to go into the question and recommend ways and means for meeting the demands of its employees.

**Regional Engineering College, Assam**

2219. { Shri N. R. Laskar:  
Shrimati Jyotsna Chanda:

Will the Minister of Education be pleased to state:

(a) whether Silchar in the District of Cachar (Assam) has finally been selected for establishing the Regional Engineering College, Assam;

(b) if so, the preliminary works like acquisition and levelling of lands,

construction of buildings, etc., have been completed so far; and

(c) when the College will start functioning?

The Deputy Minister in the Ministry of Education (Shri Bhakt Darshan): (a) Yes, Sir.

(b) State Government is yet to decide the exact site for location of the College at Silchar.

(c) In the first or second year of the fourth five year plan period.

**एशियाई शिक्षा शास्त्रियों के लिए अध्ययन पाठ्यक्रम**

2220. डा० महादेव प्रसाद : क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि अग्रत के अन्तिम सप्ताह में 22 एशियाई देशों के शिक्षा शास्त्री दिल्ली में चार महीने के अध्ययन पाठ्यक्रम में भाग लेने के लिये भारत आये थे ; और

(ख) यदि हां, तो उस की मुख्य बातें क्या हैं ?

शिक्षा मंत्रालय में उप-मंत्री (श्री भक्त दर्शन) : (क) शिक्षा आयोजकों और प्रशासकों के चार महीने के पाठ्यक्रम में 22 एशियाई सरकारों के शिक्षा विभागों के 20 अधिकारियों ने भाग लिया है। यह पाठ्यक्रम शैक्षिक आयोजना तथा प्रशासन के एशियाई संस्थान, नई दिल्ली में 23 अगस्त, 1965 से शुरू हुआ है।

(ख) संक्षिप्त पाठ्यचर्या का विवरण जिसमें पाठ्यचर्या की मुख्य-मुख्य बातें दी गई हैं, सभा-घटन पर रखा गया है। [पुस्तकालय में रखा गया। देखिये संख्या एल० टी० 4863/65 ]।